

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CA No. 09/JPR/2022
CA No. 14/JPR/2022
CA No. 15/JPR/2022
CA No. 17/JPR/2022
CP No. 27/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Urmila Samota

...Petitioner

Versus

Lotus Buildtech Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Naresh Kumar Sejvani, Adv.
Rajesh Mahershi, Adv.
For the Respondent : Sandeep Pathak, Adv.

ORDER

Heard Mr. Rajesh Mahershi, Adv. along with Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Petitioner. Mr. Sandeep Pathak, Adv. appeared for the Respondent. List the matter on 30.05.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 03, 2024